

[Secretary-General]

which has been passed by the Rajya Sabha at its sitting held on the 8th March, 1976."

BILLS AS PASSED BY RAJYA SABHA

SECRETARY-GENERAL: Sir, I lay on the Table of the House the following Bills, as passed by Rajya Sabha.—

- (1) The Contempt of Courts (Amendment) Bill 1976.
- (2) The Maternity Benefit (Amendment) Bill 1976.

ANNOUNCEMENT RE PANEL OF CHAIRMEN

MR SPEAKER, I have to inform the House that consequent upon Shri H K L Bhagat having been appointed as a Minister, I have nominated Shri P. Parthasarthy on the Panel of Chairmen in his place.

12.03 hrs.

ELECTION TO COMMITTEE

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

SHRI D. BASUMATARI (Kokrajhar): I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty members from among themselves to serve as members of the Committee on the Welfare of

Scheduled Castes and Scheduled Tribes for the term beginning on the 1st April, 1976."

MR. SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty members from among themselves to serve as members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the term beginning on the 1st April, 1976"

The Motion was adopted.

SHRI D. BASUMATARI. I beg to move.

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate ten members from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the term beginning on the 1st April, 1976, and do communicate to this House the names of the members so nominated by Rajya Sabha."

MR SPEAKER The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate ten members from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the term beginning on the 1st April, 1976, and do communicate to this House the names of the members so nominated by Rajya Sabha."

The motion was adopted.